

**Draft Report of Justice R.V Easwar (Retd) Committee to Simplify the provisions  
of Income-tax Act,1961**

A ten member Committee which was constituted on 27<sup>th</sup> October, 2015 under the Chairmanship of Justice R.V Easwar (retd.) former Judge, Delhi High court has given their draft recommendations which contains 27 suggestions for amendments under the Income-tax Act and 8 recommendations for reform through administrative instructions. The Draft Report of this committee is available on the following link [www.taxsimplification.in](http://www.taxsimplification.in) for public feedback.

2. All stakeholders may please e-mail their comments/views on the proposals to [taxviewsindia@gmail.com](mailto:taxviewsindia@gmail.com) or send by post to Room No 1604, 16<sup>th</sup> Floor, Block E-@, Pratyaksha Kar Bhavan, DR. S.P.M Civic Centre, Jawaharlal Nehru Matg, New Delhi 110002. The Comments/views should reach the committee not later than 23<sup>rd</sup> January, 2016.

3. After receiving the feedback, the committee will finalise the report and submit it to the Central Government before 31<sup>st</sup> Januray,2016.

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